

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel  
V/s.  
M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	S. Venkateshwar. Adv		
	for Petitioners		

Ms. Kalpna Desai i/b.  
M/S. Crawford Bayley & Co. *M. Desai*  
Advocates for Respondent  
Nos. 1-5.

**ORDER**

**C.P. No. 06/241-242/NCLT/MB/MAH/2016**

1. The Learned Representatives respectively of both the sides are present.
2. From the side of the Respondent Nos. 1 to 5 seeking time to file an Additional Reply. Granted. Directed to file Additional Reply on or before 22.05.2017 with a copy in advance to be served on the other side. A Rejoinder, if any, to be filed on or before 12.06.2017.
3. The matter is now listed for hearing on **17.07.2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

**Dated: 02.05.2017**